

**NATIONAL COMPANY LAW TRIBUNAL  
SPECIAL BENCH  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 30/06/2017 AT 10.30 AM**

**PRESENT: SHRI ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI. S. VIJAYARAGHAVAN, MEMBER-TECHNICAL**

**APPLICATION NUMBER** :

**PETITION NUMBER** : TCP/123/2016



**NAME OF THE PETITIONER(S)** : V. Janardhanan & 2 others

**NAME OF THE RESPONDENT(S)** : Signals and Systems (India) Private Limited & 6 others

**UNDER SECTION** : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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**REPRESENTATION BY WHOM**

- |    |  |                         |   |
|----|--|-------------------------|---|
| 1. | K. Nithyanandhan<br>for<br>Thirupambale. | Counsel for Respondents |  |
| 2. | Deepa M<br>for Adv. B. Shanaraj          | counsel for petitioner  |  |

**ORDER**

Counsel representing both the parties are present. Time enlarged at their request for submitting final arguments. The matter is posted along with TCP/122/2016.  
Put up on 11.07.2017 at 10.30 A.M.



**(S. Vijayaraghavan)**  
**Member (Technical)**



**(K. Anantha Padmanabha Swamy)**  
**Member (Judicial)**